

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 11

COURT NO. : 1

26.02.2020

C.P./260/10/2019

O.A./260/51/2015

ASHWINI ROUTRAY

-V/S-

A K GOEL

ITEM NO:55

FOR APPLICANTS(S) Adv. : Mr. B. Rout

FOR RESPONDENTS(S) Adv.: Mr. B. Swain

| Notes of The Registry | Order of The Tribunal |
|-----------------------|--|
| | <p>It is submitted by Ld. Counsel for the respondents that the order of this Tribunal has been complied with by the respondents. Copy of the same has been handed over to Ld. Counsel for the applicant who also agrees to the submissions made by the respondents' counsel.</p> <p>Accordingly, the C.P is dropped and notices issued are discharged.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p> |